

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
STARRED QUESTION NO. 335
ANSWERED ON 11/08/2026**

HOUSES FOR LANDLESS UNDER PMAY-G

***335. Shri Benny Behanan:
Shri Anto Antony:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of rural landless households identified as eligible under the Pradhan Mantri Awas Yojana–Gramin (PMAY-G), State/UT and district-wise;**
- (b) the details and total number of landless households provided houses and the number of households yet to be provided housing;**
- (c) the reasons for the delay in allocating houses and the expected timeline for ensuring that the eligible beneficiaries are allocated houses;**
- (d) the details and total number of incomplete houses under PMAY-G along with the reasons for the delay, State, UT and district-wise; and**
- (e) whether the Government has taken any steps to monitor the completion of incomplete houses actively, if so, the details thereof and if not, the reasons therefor?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. *335 TO BE ANSWERED ON 11.08.2026 REGARDING “HOUSES FOR LANDLESS UNDER PMAY-G”

(a): As on 06.08.26, a total of 5.62 lakh rural landless households have been identified as eligible under PMAY-G. The details are given at Annexure I.

(b): Landless beneficiaries are accorded priority under PMAY-G. Out of the 5.62 lakh landless beneficiaries, 3.26 lakh households have been provided land/assistance and houses have been sanctioned by the respective States/UTs, while 2.36 lakh households remain to be provided /allotted land by respective States /UTs housing. The State/UT-wise details are given at Annexure I.

(c) & (d): The Government has approved the Phase- II of PMAY-G for completing additional 2 crore houses by March 2029.

As on 06.08.2026, a total of 1.05 cr houses have not been completed as against the overall allocated targets. The State, UT and district-wise details, are given at Annexure II. The State Governments/UT Administrations are the primary implementing authorities at the ground level. As reported by the States/UT, some of the reasons for delays in completion *inter alia* include the cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs, delay in updation of credit confirmation from State IFMIS and at times General/Assembly/ Panchayat elections and unavailability of building materials.

(e): Number of steps have been proactively taken by the Government to accelerate construction of houses in all States/UTs to achieve the targets under PMAY-G. These include timely allocation of targets and release of adequate funds to the States/UTs, Regular review of progress, Monitoring and supervision of the scheme on a Dashboard, Regular Workshops by the Ministry with the States/UTs, Rural Mason Training program, etc.

Annexure referred to in reply to Part (b) of Lok Sabha Starred Question No. 335 regarding “Houses for Landless under PMAY-G”

S.No.	State/UT	Landless Beneficiaries	Provided Land	Yet to be Provided Land
1	Karnataka	1,15,300	2,500	1,12,800
2	Maharashtra	1,75,053	1,21,202	53,851
3	Assam	73,832	41,202	32,630
4	Bihar	23,014	11,729	11,285
5	Gujarat	24,461	18,138	6,323
6	Rajasthan	69,033	63,925	5,108
7	Kerala	5,358	776	4,582
8	Jammu and Kashmir	3,673	498	3,175
9	Odisha	20,191	18,083	2,108
10	Madhya Pradesh	38,490	36,890	1,600
11	West Bengal	5,296	3,720	1,576
12	Andaman and Nicobar	1,038	578	460
13	Meghalaya	908	693	215
14	Chhattisgarh	6,209	6,197	12
15	Jharkhand	63	52	11
	Total	5,61,919	3,26,183	2,35,736

Annexure referred to in reply to Part (c) of Lok Sabha Starred Question No. 335 regarding “Houses for Landless under PMAY-G”

S.No.	State Name	Target	Sanctioned	Completed	Incomplete against Target
1	ARUNACHAL PRADESH	35,937	35,591	35,591	346
2	ASSAM	29,62,945	29,08,853	23,22,837	6,40,108
3	BIHAR	50,12,752	49,09,826	42,13,690	7,99,062
4	CHHATTISGARH	26,42,224	24,52,164	20,36,053	6,06,171
5	GOA	257	254	243	14
6	GUJARAT	8,39,116	8,29,456	7,20,825	1,18,291
7	HARYANA	1,06,460	76,478	41,272	65,188
8	HIMACHAL PRADESH	1,08,389	97,158	69,654	38,735
9	JAMMU AND KASHMIR	3,41,644	3,34,597	3,26,860	14,784
10	JHARKHAND	20,12,107	19,37,924	16,43,979	3,68,128
11	KERALA	1,13,404	86,574	42,016	71,388
12	MADHYA PRADESH	57,74,572	54,18,955	43,78,398	13,96,174
13	MAHARASHTRA	43,80,522	41,38,877	20,77,447	23,03,075
14	MANIPUR	1,13,550	1,06,812	56,934	56,616
15	MEGHALAYA	1,88,034	1,84,295	1,59,879	28,155
16	MIZORAM	29,967	29,959	25,441	4,526
17	NAGALAND	48,830	48,727	38,168	10,662
18	ODISHA	28,28,739	28,06,651	25,50,609	2,78,130
19	PUNJAB	1,13,911	76,363	55,626	58,285
20	RAJASTHAN	24,93,546	24,32,039	20,44,450	4,49,096
21	SIKKIM	1,399	1,397	1,393	6
22	TAMIL NADU	9,57,825	7,34,017	6,72,770	2,85,055
23	TRIPURA	3,76,913	3,76,173	3,73,941	2,972
24	UTTAR PRADESH	42,77,493	36,55,810	36,43,036	6,34,457
25	UTTARAKHAND	69,755	68,528	68,243	1,512
26	WEST BENGAL	46,69,423	45,69,031	34,20,433	12,48,990
27	ANDAMAN AND NICOBAR	3,424	2,591	1,512	1,912
28	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,364	11,364	6,977	4,387
29	LAKSHADWEEP	45	45	45	0
30	ANDHRA PRADESH	3,21,326	2,46,929	90,601	2,30,725
31	KARNATAKA	9,44,140	5,70,878	1,73,464	7,70,676
32	LADAKH	3,004	3,004	3,004	0
	Total	4,17,83,017	3,91,51,320	3,12,95,391	1,04,87,626

*** District-wise detail of houses is available at**

<https://rhreporting.nic.in/netiay/PhysicalProgressReport/PhysicalProgressRpt.aspx> under A2 report.
